

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 137/94 in
OA 148/94

: Date of order 28.2.95

Madhukar Tandon

: Petitioner

v/s

Shri A.K. Pandey

: Respondent.

Mr. C.E. Sharma

: Counsel for the petitioner.

None present for the respondents.

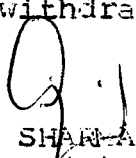
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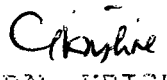
Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (JUDICIAL)

The learned counsel for the petitioner seeks permission to withdraw this Contempt Petition. Permission is granted. This Contempt Petition is dismissed as having been withdrawn. Notice issued stands discharged.


(O.P. SHARMA)
MEMBER(A)


(GOPAL KRISHNA)
MEMBER (J)